

**EXTENSION
OF PROVISIONAL ENROLLMENT**

NOTIFICATION

No: 1273 Dated: 28-01-2020

Provisional admission granted under Advocates Act, 1961 in favour of

Mr. Naresh Chander Sharma
S/O Munshi Ram Sharma
R/O V.P.O Shama-Chak/ Simble Wala, Distt. Jammu

vide notification No. 89 dated 7-4-2017 for a period of one year has been extended till 7-4-2020 after condonation of delay and subject to the verification of his/her Certificates/LL.B Degrees from the concerned University and verification of his/her character and antecedents from the CID.

The renewal / extension of provisional licence/enrollment must be sought before the date of expiry unless the absolute/final enrollment as an Advocate is ordered there before.

(Mohammad Yasin Beigh)
Additional Registrar

No: 34580-85/1P Dated: 28-01-2020

Copy forwarded to the:

1. Principal District & Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, Bar Association, J&K High Court, Jammu.
5. In-charge N.I.C. High Court of J&K, Srinagar for uploading on the **official** website.
6. **Mr. Naresh Chander Sharma, Advocate**
.....for information and necessary action.

Additional Registrar